

(b) the arrangements to stop the undesirable tendency of earning profit by selling admission forms in educational institutions; and

(c) the reasons for not distributing the admission forms free of costs ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA) : (a) to (c) No centralised data regarding cost of admission forms in various Universities/ Educational Institutes is maintained. They are self-governing autonomous bodies which take their own decisions on such matters keeping in view various factors including cost of conducting entrance examinations, personal interviews etc.

### Special Employment Cell

5181. PROF. M. SANKARALINGAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether JNU would announce a Special Employment Cell to provide job awareness and guidance opportunities as appeared in media;

(b) whether the same has been announced;

(c) if so, the details thereof;

(d) if not, when the same will be announced; and

(e) whether Government would consider announcing such cells in other Central Universities of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA) : (a) to (e) As per the information received from Jawaharlal Nehru University (JNU), the University does not have any Employment and Guidance Bureau. However, an Employment & Guidance Bureau run by the Government of National Capital Territory of Delhi exists in the University Campus since 1976. No proposal for opening such Cells in other Central Universities is under consideration of the Government of India.

### Posts for Urdu

5182. SHRI SHAHID SIDDIQUI :

SHRI UDAY PRATAP SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the posts for Urdu category have not been filled for last many years in NCERT; and

(b) if so, the details of posts, which are vacant and reasons for not filling them ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA) : (a) and (b) Out of 16 posts meant for Urdu, two ancillary posts (i.e. Editor and Copy Holder) are vacant from 13-07-2001 and 29-03-2000 respectively.

There are Government instructions/orders for cut in posts on account of economy in expenditure. Further, the Expenditure Reforms Commission (ERC) of Government of India in its report has *inter-alia* recommended that NCERT should reduce the non-academic staff strength so as to achieve a ratio 1 : 1.5 to 1:2 between academic and non-academic staff within next few years. Staff Inspection Unit (SIU), Ministry of Finance, which has started the study of manpower requirements of NCERT has issued instructions for non-filling of vacant posts during the course of study. Consequently, the posts have had to be kept vacant.

#### Surplus Teachers

5183. SHRI GAYA SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that about 2500 teachers of Kendriya Vidyalayas have recently been declared as surplus and hence transferred out;

(b) if so, the Vidyalaya/category/subject-wise details of such surplus teachers; and

(c) the details of reasons for their being labelled surplus alongwith justification if any ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA) : (a) About 1800 teachers have been declared surplus.

(b) The information is being collected and will be laid on the Table of the Sabha.

(c) The teachers became surplus because of reduction in number of sections, withdrawal of streams, upgradation of Kendriya Vidyalaya, rationalization of the work load of various categories of teachers and introduction of more options for students.

#### Women Commissions for the crimes against women

5184. SHRI VIJAY J. DARDA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that despite rising crimes against women, Government have failed to establish Women Commissions in many States as only 20 States have separate Commissions to look into matters concerning women; and

(b) if so, the policy of Government in this regard and which are the States without Women Commission and by when all the State Governments are likely to set up such Commissions ?